GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 4367 TO BE ANSWERED ON 28th MARCH, 2017

CLOSING OF SUGAR MILLS DUE TO LACK OF SUGARCANE

4367. SHRI TAMRADHWAJ SAHU:

DR. P. VENUGOPAL:

SHRI PRATAPRAO JADHAV:

SHRI HARISHCHANDRA CHAVAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले. खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether hundreds of sugar mills across the country have been closed down due to lack of sugarcane availability and if so, the details thereof;
- (b) the number of existing sugar mills in the country, the State-wise details of the functional and closed mills;
- (c) the grant given by the Government to these sugar mills and the scheme formulated to revive the closed mills;
- (d) the target of sugar production in the country and the total consumption thereof;
- (e) whether the Government has imposed a ban to issue new licence for setting up of new sugar mills in Maharashtra and if so, the reasons therefor and the opinion of the Government in this regard; and
- (f) the steps taken by the Government to provide licence for setting up new sugar mills and the reasons therefor?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI C. R. CHAUDHARY)

- (a): As per reports received from the sugar producing States, out of about 480 sugar mills which commenced crushing operations during current sugar season 2016-17, about 284 sugar mills have been closed down up to 15th March, 2017 due to in-sufficient sugarcane availability in their operational area.
- (b): A statement indicating State-wise number of Existing, Functional and Closed sugar mills in the country is at Annexure.

- (c): It is the responsibility of the entrepreneur concerned to take steps to reopen/revive the closed sugar mills as far as private sector is concerned and State Government/UTs concerned in the case of the Public and Cooperative sugar mills. The Government, under the Sugar Development Fund (SDF), provides concessional loans for modernization/expansion or rehabilitation, bagasse based cogeneration power projects, production of ethanol and sugarcane development as well as restructuring of SDF loans of the potentially viable closed sugar mills/ undertakings.
- (d): The Government does not fix any target of production and consumption of sugar.
- (e): No, Madam. The Central Government has de-licensed the sugar industry.

(f): does not arise.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF UNSTARRED QUESTION NO. 4367 DUE FOR ANSWER ON 28.03.2017 IN LOK SABHA

Statement showing State-wise number of Existing, Functional & Closed sugar mills in the country during the Sugar Season 2016-17.

(Provisional)

(Position as on 10.03.2017)

| | T | (Position as on 10.03.2017 | | |
|-------|----------------|----------------------------|----------------|-------------|
| S.No. | STATE | | Operated Sugar | |
| | | Total Installed | Mills during | Closed |
| | | Sugar Mills | current sugar | Sugar Mills |
| | | | season 2016-17 | |
| 1 | Punjab | 24 | 16 | 8 |
| 2 | Haryana | 16 | 14 | 2 |
| 3 | Rajasthan | 3 | 1 | 2 |
| 4 | Uttar Pradesh | 158 | 116 | 42 |
| 5 | Uttaranchal | 10 | 8 | 2 |
| 6 | Madhya Pradesh | 24 | 18 | 6 |
| 7 | Chhattisgarh | 3 | 3 | 0 |
| 8 | Gujarat | 27 | 18 | 9 |
| 9 | Maharashtra | 243 | 150 | 93 |
| 10 | Bihar | 28 | 11 | 17 |
| 11 | Assam | 3 | 0 | 3 |
| 12 | Orissa | 8 | 2 | 6 |
| 13 | West Bengal | 2 | 0 | 2 |
| 14 | Andhra Pradesh | 33 | 18 | 15 |
| 15 | Telangna | 11 | 7 | 4 |
| 16 | Karnataka | 78 | 59 | 19 |
| 17 | Tamil Nadu | 46 | 38 | 8 |
| 18 | Pondicherry | 2 | 0 | 2 |
| 19 | Kerala | 2 | 0 | 2 |
| 20 | Goa | 1 | 1 | 0 |
| 21 | Nagaland | 1 | 0 | 1 |
| | Dadra & Nagar | | | |
| 22 | Haveli | 1 | 0 | 1 |
| | Total | 724 | 480 | 244 |

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